

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1407**  
ANSWERED ON 26<sup>TH</sup> JULY, 2018

**MANDATORY SAFETY FEATURES IN CARS**

1407. SHRIMATI VASANTHI M.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the Government has made it mandatory for all cars manufactured after July, 2019 to have air bags for drivers, seat belt reminders, speeding alert systems beyond 80 kmph, sensors for reverse parking to avoid accidents especially to children and manual overriders over central locking system for emergencies;
- (b) if so, the details thereof;
- (c) whether the motor vehicles of category M1 (cars) manufactured on and after the 1st day of July, 2019 have to comply with the additional safety features and its requirements stipulated in AIS-145-2017; and
- (d) if so, the details thereof?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Yes, Madam. This Ministry has issued a notification G.S.R 1483(E) dated 07.12.2017 vide which Motor vehicles of category M1, manufactured on and after the 1<sup>st</sup> day of July, 2019, are to comply with the additional safety features like seat belt reminder, manual over-ride, speed alert system, vehicle reverse gear sensor etc. and its requirements as stipulated in Automotive Industry Standard (AIS) 145 -2017.

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